

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/361/ (IB)/2017  
NAME OF THE PETITIONER(S) : LALCHAND BHIMRAJ  
NAME OF THE RESPONDENT(S) : SAMUDRA BIOPHARMA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Rahul Jan


Counsel for Petitioner

Rahlf

**ORDER**

Counsel for Petitioner present. He prayed for one week time to propose the name of IRP after seeking the written consent in Form 2. Put up on **30.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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